

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (D.B.) No. 1199 of 2019

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Bahuran Mahli	Versus	--- --- Appellant
The State of Jharkhand		-- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant	:	
For the Respondent	:	

08/19.04.2021 Let the matter be listed after two weeks.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/